3441

WRITTEN ANSWERS TO QUESTIONS

BENEFITS FOR RESERVE SERVICE IN THE

ARMY

- •327. SHRi M. BASAVAPUNNAIAH: Will the Minister for DEFENCE be .pleased to state:
- (a) the number of years of colour service which the personnel of the Armed Forces have to put in to become eligible for transfer to the reserve; and
- (b) the benefits which these personnel get when they are transferred to the reserve service?

MINISTER DEFENCE THE FOR ORGANISATION (SHRI MAHAVIR TYAGI): (a) Service varies from 7 to 15 years.

(b) A statement is laid on the Table of the House. [See Appendix VI, Annexure No. 115.]

PENSION CODE FOR THE ARMED SERVICES

- *330. SHRI M. BASAVAPUNNAIAH: Will the Minister for DEFENCE be pleased to
- (a) the reasons for not working out a pension code for the Armed Services on the same lines as the pension code for the Civil Services of Government; and
- (b) whether Government have published the Lai Committee Report; if not, why not?

THE DEPUTY MINISTER FOR DEFENCE (SHRI SATISH CHANDRA): (a) Because the conditions of service of the Armed Forces and the Civil Services are materially different.

(b) No, Sir. The Committee was a departmental one and its report is a confidential document meant for official use only.

FREEDOM MOVEMENT IN H: fjj INDIA

211. SHRI V. S. SARWATE: Will the Minister for EDUCATION be pleased to state:

- (a) the progress made in the vork of writing the History of the reedom Movement in India; and
- b) whether Government will lay n the Table of the Council a copy f the scheme of the History, the onstitution of the Board of Editors nd the expenditure sanctioned for the whole scheme and incurred so ar?

THE MINISTER FOR EDUCATION AND NATURAL RESOURCES AND SCIENTIFIC RESEARCH (MAULANA ABUL KALAM AZAD) (a) In collaboration with the Regional Committees set up by the various State Governments, the Central Board of Editors set up to compile the History of Freedom Movement is engaged in the collection and sifting of materials and the recording of personal statements of persons connected with the movement. The preparation of a collated account of the History up to 1884 is also in hand.

- (b) The final scheme of the History can be adopted only after sifting the available material. It is proposed tentatively that the first phase of the movement should start from the earliest days of East India Company rule and should cover the period up to 1884. and second phase will cover the period from 1885 to 1919 and the third phase from 1920 onwards. The constitution of the Board is as follows:-
 - 1. Dr. Syed Mahmud, M.P. (Chairman).
 - 2. Dr. S. N. Sen.
 - 3. Shri D. V. Potdar.
 - 4. Shri Feroze Chand.
 - 5. Shri Balwantray Mehta, M.P.
 - 6. Prof. M. Habeeb.
 - 7. Acharya Narendra Deva, M.P.
 - 8. Prof. K. A. Nilakanta Sastri.
 - 9. Shri S. M. Ghose, M.P. (Member and Honorary Secretary).